

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV**

3. CP(IB)- 244(MB)/2019

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **06.07.2021**

Name of the Parties: Lee & Muirhead Pvt. Ltd.
Vs.
Nuclear Power Corporation of India Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. Nirman Sharma, Ld. Counsel for the Petitioner present.
Mr. Abhay Itagi, Ld. Counsel for the Respondent present.
2. Heard the matter at length.
3. List this matter for final hearing on **08.07.2021** at high on board.

Sd/-
RAJESH SHARMA
Member (Technical)
/skd/

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)